

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 2
(IB)-491/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Montage Global Pvt. Ltd.	...	Applicant
Vs		
Himalya Food International Ltd.	...	Respondent

Order delivered on 18.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	:	Mr. Sujit Gupta, Adv. Ms. Nishtha Shama, Adv.
For the Respondent	:	

ORDER

Learned counsel for the applicant undertakes to file service report of Section 8 notice. List on 26.02.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam